

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.38 of 2013**

**Dated: 19<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Furnace Association of India**

**... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s):

Ms. Surbhi Sharma

Counsel for the Respondent(s):

Mr. Sakesh Kumar for R.1

Ms. Swapna Seshadri

Mr. Anand K. Ganesan

Ms. Swagatika Sahoo

**ORDER**

At the request of the learned counsel for the Appellant, Post  
the matter on **21.02.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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